

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

C I R C U L A R

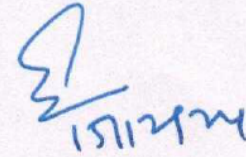
It is to inform that all the 113 candidates/officials who appeared in the Tier-II (Written Examination) for the post of Junior Judicial Assistant (JJA) have qualified for next stage of examination i.e. Interview. Following two candidates/officials, were absent on the day of examination:-

Sr. No.	Roll No.	Name of the officials	Father's Name
1.	100290	Ravinder Kumar	Sh. Om Prakash
2.	100338	Sonu	Sh. Ramesh Kumar

It is to inform that all the aforesaid 113 candidates/officials who qualified the Tier-II (Written Test) Departmental Examination scheduled on 15.12.2024 (Sunday) that the next stage of examination i.e. interview will be conducted on **22.12.2024 (SUNDAY) at 10.00 a.m. in Room No. 302, Conference Hall, Third Floor, Tis Hazari Court Complex, Delhi.**

The Reporting time of the interview shall be **9.15 a.m.** Further, this is the only and final mode of intimation to the Candidates regarding date, time and venue of interview and no separate communication in this regard will be made.

All the candidates are required to bring their Office ID on the day of interview.



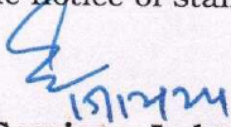
(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi



Copy forwarded for information and necessary action to:-

1. The Office of Secretary General, Hon'ble Supreme Court of India, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
3. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Rouse Avenue District Court, Delhi/New Delhi, with the request to circulate the same in their respective District.
4. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
5. Sh. Rajesh Kumar Goel, Ld. District Judge (Comm. Court), Central, THC/ Ld. Chairperson (Selection Committee), Delhi for information.
6. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (Central District) with the request to bring the same into the notice of staff working under their control.
7. The Personal Office of undersigned.
8. The Member Secretary, NALSA, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
9. The Member Secretary, DSLSA, with the request to circulate the same in all the DSLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
10. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
11. For uploading on LAYERS.
12. R & I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned court complexes.
13. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer,/ Branch In-charges, Central District, THC, Delhi with the directions to bring the same into the notice of staff working under their control.


Principal District & Sessions Judge: (HQs)
Delhi

~